

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ORBIT FINANCIAL CONSULTANTS
PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|-----------------------------|---|---|
| 1. | Name of corporate debtor | ORBIT FINANCIAL CONSULTANTS PRIVATE LIMITED |
| 2. | Date of incorporation of corporate debtor | 23/06/2009 |
| 3. | Authority under which corporate debtor is incorporated / registered | RoC-Kolkata |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U74140WB2009PTC136173 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 4, DR. RAJENDRA PRASAD SARANI, 3RD, FLOOR, ROOM NO. 303, KOLKATA Kolkata WB 700001 IN |
| 6. | Insolvency commencement date in respect of corporate debtor | 19/07/2023 |
| 7. | Estimated date of closure of insolvency resolution process | 15/01/2024 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Name: Mr. Pankaj Kumar Kedia Reg No: IBBI/IPA-001/IPA-01037/2017-2018/11710 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: 1, R N Mukherjee Road, 5 th Floor, Room No. 4, Kolkata 700001 E-mail ID – pkkedia2@rediffmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: 1, R N Mukherjee Road, 5 th Floor, Room No. 4, Kolkata 700001 E-mail ID – cirp.orbit777@gmail.com |
| | Last date for submission of claims | 02/08/23 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | NA |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | Web link: https://www.ibbi.gov.in/home/downloads Physical Address: NA |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **ORBIT FINANCIAL CONSULTANTS PRIVATE LIMITED on 19.07.2023.**

The creditors of **ORBIT FINANCIAL CONSULTANTS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **02/08/2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : PANKAJ KUMAR KEDIA
Date and Place: : 21/07/2023 at Kolkata, WB